

requisitioned) and the container truck left the accident site at 1800 hours on 26.10.2011 for NFC, Hyderabad.

(c) and (d) Transportation of nuclear materials are being carried out always by providing adequate security by way of C1SF escorts in the front and rear of such transportation,

(e) Does not arise in view of (c) above.

**New definition of poverty line**

†\*145. SHRI NARESH CHANDRA AGRAWAL : Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Planning Commission has submitted an affidavit in the Supreme Court that people living in villages earning Rs. 26 per day and people living in cities earning Rs. 32 per day are above the poverty line;

(b) if so, the number of people below poverty line in the country in terms of the above definition and the basis of this definition of poverty;

(c) whether Government would make announcement to include all those poor people of the country left after this definition under the BPL scheme; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR) : (a) and (b) The Planning Commission filed an affidavit on 20th September, 2011 in response to a specific direction by the Supreme Court to update the poverty line computed by Tendulkar Committee for the year 2004-05 (which was accepted by the Planning Commission) to the latest price level. As per Tendulkar Committee recommendations, the poverty line was defined as Monthly Per Capita Consumption Expenditure (MPCE) of Rs. 447 and Rs. 579 at 2004-05 prices for rural and urban areas respectively at all India level. While updated to June, 2011 price level, using Consumer Price Index for Industrial Workers (CPI-IW) for urban areas and Consumer Price Index for Agricultural Labourers (CPI-AL) for rural areas at all India level, this resulted in poverty lines of Rs. 781 per capita in rural areas and Rs. 965 per capita in urban areas as monthly consumption expenditure levels approximately and for a family of five, this poverty line would amount to Rs. 4824 per month in urban areas and Rs. 3905 per month in rural areas. This position has been placed before the Hon'ble Supreme Court in the said affidavit.

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†Original notice of the question was received in Hindi.

(c) and (d) The Planning Commission estimates poverty lines and poverty ratios for the years for which Large Sample Surveys on Household Consumer Expenditure have been conducted by the National Sample Survey Office (NSSO). These surveys are conducted quinquennially. After 2004-05, this survey has been conducted in 2009-10 the results of which are now available. A final view on the methodology for measuring poverty in future can be taken, *inter-alia*, on the basis of 2009-10 NSSO survey and by taking into consideration the relevant indicia of poverty as identified by experts. A holistic view as to the approach to poverty measurement will be taken and if considered necessary, the issue will be revisited to arrive at the most credible methodology for poverty estimation. A committee of experts will be set up to decide comprehensive criteria for identifying the BPL families in consultation with States and other stakeholders.

#### **CAG report on purchasing of Aircraft**

†146. SHRIMATI MAYA SINGH : Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether it is a fact that proof of manipulation in the aeroplane deal between Airbus and former Indian Airlines has been found;

(b) the information provided by the Comptroller and Auditor General (CAG) in its report in this context;

(c) whether required permission has been given to lodge First Information Report against the officers whose names have figured in this manipulation, so that the probe may not be hampered;

(d) whether CAG has also raised questions on the 68 airplanes deal between former Indian Airlines and Boeing; and

(e) if so, the report submitted by CAG on the deal of 43 airplanes and 68 airplanes?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI) : (a) and (b) No, Sir.

(c) No, Sir. No names of officers have been mentioned in the CAG's report.

(d) and (e) The report of the CAG has been placed on the Table of the House.

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†Original notice of the question was received in Hindi.